NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CA No.21/2018 a/w CP No.276/Chd/Pb/2017

In the matter of:

Parshotam Dass Garg.Petitioner.

Versus.

M/s R.K. Chemicals Private Limited & Ors.Respondents.

Present: Mr.Akshay Bhan, Senior Advocate with Ms.Tushita Ghosh,

Advocate for the petitioner.

Mr.Deepinder Patwalia, Senior Advocate with Mr.Arnav

Kumar, Advocate for respondents No.1 to 4.

Mr.Gurmandeep Sullar, Advocate for respondents No.7 to

14.

This application is filed by the respondents in the main petition. Notice of this application to the petitioner for 08.02.2018. Ms.Tushita Ghosh, Advocate representing the petitioner present and accepts the notice. Reply to the application be filed at least two days before the date fixed with copy advance to the counsel opposite. The decisions taken in the meeting to be held on 20.01.2018 would be subject to the merits of the application.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

January 19, 2018.